

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/14/2012/

Dated: 7th February 2012

PRESS NOTE

Subject: General Election to Legislative Assemblies of Manipur, Uttarakhand, Uttar Pradesh, Goa and Punjab 2012 - Ban on Exit and Opinion poll - regarding.

The Election Commission of India has notified the period for ban on *Exit poll* from 7.00 a.m. on 28th January 2012 to 5.30 p.m. on 3rd March 2012, as required under section 126 A of Representation of the People Act 1951 both on **electronic and print media** in respect of ongoing general elections to 5 states legislative assemblies.

Besides, regarding *opinion poll*, no dissemination of results in any manner whatsoever on **electronic media** is allowed under section 126 of the Representation of the people Act, 1951 during period of 48 hrs (counted backwards from close of poll) in each phase of poll as per the period given below :-

From	To	Hrs
3.00 pm on 26 th January 2012	3.00 pm on 28 th January 2012	48 hrs
5.00 pm on 28 th January 2012	5.00 pm on 30 th January 2012	48 hrs
5.00 pm on 6 th February 2012	5.00 pm on 8 th February 2012	48 hrs
5.00 pm on 9 th February 2012	5.00 pm on 11 th February 2012	48 hrs
5.00 pm on 13 th February 2012	5.00 pm on 15 th February 2012	48 hrs
5.00 pm on 17 th February 2012	5.00 pm on 19 th February 2012	48 hrs
5.00 pm on 21 st February 2012	5.00 pm on 23 rd February 2012	48 hrs
5.00 pm on 26 th February 2012	5.00 pm on 28 th February 2012	48 hrs
5.00 pm on 1 st March 2012	5.00 pm on 3 rd March 2012	48 hrs

However, there is no ban on opinion poll in print media as section 126 of Representation of the People Act 1951, does not apply to print media.

(PADMA ANGMO)
DEPUTY SECRETARY